

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WARDEN SURGICAL COMPANY PRIVATE LIMITED (UNDER CIRP)
OPERATING AT NAVI MUMBAI, MAHARASHTRA - 410 209
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	WARDEN SURGICAL COMPANY PRIVATE LIMITED CIN: U24239MH1970PTC014516
2.	Address of the registered office	7/8,Parel House, Dr,Borges Road Parel Mumbai MH 400012 IN
3.	URL of website	http://wardensurgical.com/
4.	Details of place where majority of fixed assets are located	Factory Office: 75/76, Jawahar Co- op. Industrial Estate, Kamothe, Navi Mumbai - 410 209
5.	Installed capacity of main products/ services	The company has only one segment of revenue i.e. Manufacturer in Hospital Equipments; The installed capacity of main products cannot be defined
6.	Quantity and value of main products/ services sold in last financial year	Revenue: From sale of manufactured goods: Rs. 1,86,81,208 /- From resale of goods: Rs. 1,74,60,933 /- For further information, please email wardencirp@gmail.com
7.	Number of employees/ workmen	23 employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Flat No. 7, Indrayani, Ganesh Nagar, Opp.Lekha Nagar, Agra Road, Nashik, Maharashtra - 422 009
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EoI) mentioning eligibility criteria can be sought by an email to: wardencirp@gmail.com
10.	Last date for receipt of expression of interest	13 th May, 2023
11.	Date of issue of provisional list of prospective resolution applicants	23 rd May, 2023
12.	Last date for submission of objections to provisional list	28 th May, 2023
13.	Process email ID to submit EOI	wardencirp@gmail.com

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WARDEN SURGICAL COMPANY PRIVATE LIMITED (UNDER CIRP)
OPERATING AT NAVI MUMBAI, MAHARASHTRA - 410 209
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

Sd/-
Shashant Sudhakar Yeola
Resolution Professional
IBBI Registration No.: IBBI/IPA-001/IPP00310/2017-18/10574
Flat No. 7, Indrayani, Ganesh Nagar, Opp. Lekha Nagar,
Agra Road, Nashik, Maharashtra, 422009
For Warden Surgical Company Private Limited (Under CIRP)

Date: 28th April, 2023
Place: Nashik

PUBLIC NOTICE

NOTICE is hereby given to the general public at large that my client **Mr. Anil Kevin Ferro** is willing to purchase the property mentioned in the schedule hereto ("**The Said House**") from the owner **Mr. Yadav Dipchand More** and my client is investigating the title of the same.

Any person/s having any right, title, interest, claim or demand over the scheduled property or any part thereof by way of sale, transfer, exchange, mortgage, assignment, charge, gift, trust, inheritance, bequeath or otherwise, should register their claim with the undersigned within **14 days** of publication of this Notice with documentary evidence failing which my client shall proceed with a transaction of purchase of the said property.

THE SCHEDULE ABOVE REFERRED TO
(Description of the Said House)
House No.416, admeasuring 450 Sq. Ft. Carpet standing on land bearing Gat/Survey No.392/A and Gat/Survey No.392/B of Village Sakhare, Taluka Palghar, within the Registration District of Palghar, situated at Sakhare, Palghar - 401 404.

Adv. Pratik L. Lalan
Place : Mumbai Flat No. 004, Bldg No. A/7, Yogi Nagar,
Date : 28/04/2023 Eksar Road, Borivali (W), Mumbai 400091.



Making growth fashionable

CORPORATE IDENTITY NUMBER - L18101MH1992PLC065136
Regd. Office: Kewal Kiran Estate, 460/7, I. B. Patel Road, Behind Tirupati Udyog, Goregaon (E), Mumbai - 400 063.
Tel. no. - 022 26814400 | **Fax no. -** 022 26814410
Website - www.kewalkiran.com | **Email Id -** grievanceredressal@kewalkiran.com

NOTICE

Notice is hereby given that the Board Meeting of the company was held on Thursday, April 27, 2023 and the Board of Directors has declared 2nd interim dividend of 20% i.e Rs.2/- per share for the financial year 2022-23.

Notice is also hereby given pursuant to Section 91 of the Companies Act, 2013, that the Record Date for the purpose of determining eligibility of the members entitled to the interim dividend is Thursday, May 11, 2023.

The information contained in this notice is also available on the company's website www.kewalkiran.com and on the website of the Stock Exchanges where the shares of the Company are listed at www.bseindia.com and www.nseindia.com.

Members are requested to furnish their Bank Account details, change of address etc. to the company's Registrar and Share Transfer Agents in respect of shares held in physical form and to their Depository Participants in respect of shares held in electronic form.

Registrar and Share Transfer Agents
Link Intime India Pvt. Limited
C-101, 247 Park, L.B.S. Marg,
Vikhroli (West), Mumbai-400083
Date : April 28, 2023
Place : Mumbai

By Order of the Board
For Kewal Kiran Clothing Limited
Sd/
ABHIJIT WARANGE
COMPANY SECRETARY



Reliance
Industrial Infrastructure
Limited

Registered Office: NKM International House, 5th Floor, 178 Backbay Reclamation, Behind LIC Yogakshema Building, Babubhai Chinai Road, Mumbai - 400 020.
Phone: 022-4477 9053 • Fax: 022-4477 9052 • E-mail: investor_relations@riiil.in
CIN: L60300MH1988PLC049019

NOTICE

NOTICE is hereby given that the following Certificate(s) in respect of Equity Shares issued by the Company are stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate certificate(s):-

Sr. No.	Name of the Registered Holder	Folio No.	No. of Shares	Certificate No.	Distinctive Nos. From - To
1	Hemangi Ajay Shah, Ajay Sharadbbhai Shah	000761419	100	38546	3854501 3854600
			100	44591	4459001 4459100
			100	44702	4470101 4470200
			100	45104	4510301 4510400
			100	45389	4538801 4538900
			100	46075	4607401 4607500
			100	46614	4661301 4661400
			100	47169	4716801 4716900
			100	47336	4733501 4733600
			100	57184	5718301 5718400
			100	79426	7942501 7942600
			100	84504	8450301 8450400
			1200		

The Public is hereby warned against purchasing or dealing with the aforesaid shares in any way. Any person(s) who has/have any claim in respect of the aforesaid shares, should lodge such claim with the Company's Share Transfer Agent viz. "**Kfin Technologies Limited**", Selenium Tower B, Plot 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, within **Seven (7) days** from the date of publication of this notice, failing which the Company will proceed to issue letter(s) of confirmation in lieu of duplicate certificate(s) in respect of the aforesaid shares.

For Reliance Industrial Infrastructure Limited
Sd/-
Place : Mumbai **Amitkumar Mundhe**
Date : 27.04.2023 **Company Secretary & Compliance Officer**
www.riiil.in

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WARDEN SURGICAL COMPANY PRIVATE LIMITED (UNDER CIRP)
OPERATING AT NAVI MUMBAI, MAHARASHTRA - 410 209
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with CIN	WARDEN SURGICAL COMPANY PRIVATE LIMITED CIN: U24239MH1970PTC014516
2. Address of the registered office	7/8, Parel House, Dr. Borges Road Parel Mumbai MH 400012 IN
3. URL of website	http://wardensurgical.com/
4. Details of place where majority of fixed assets are located	Factory Office: 75/76, Jawahar Co-op. Industrial Estate, Kamathe, Navi Mumbai - 410 209
5. Installed capacity of main products/ services	The company has only one segment of revenue i.e. Manufacturer in Hospital Equipments; The installed capacity of main products cannot be defined
6. Quantity and value of main products/ services sold in last financial year	Revenue: From sale of manufactured goods: Rs. 1,86,81,208 /- From resale of goods: Rs. 1,74,60,933 /- For further information, please email wardencrp@gmail.com
7. Number of employees/ workmen	23 employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Fiat No. 7, Indrayani, Ganesh Nagar, Opp. Lekha Nagar, Agra Road, Nashik, Maharashtra - 422 009
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EOI) mentioning eligibility criteria can be sought by an email to: wardencrp@gmail.com
10. Last date for receipt of expression of interest	13th May, 2023
11. Date of issue of provisional list of prospective resolution applicants	23rd May, 2023
12. Last date for submission of objections to provisional list	28th May, 2023
13. Process email ID to submit EOI	wardencrp@gmail.com

Date : 28th April, 2023 **Shashant Sudhakar Yeola**
Place: Nashik **Resolution Professional**
IBBI Registration No.: IBBI/IIA-001/PP00310/2017-18/10574
Flat No. 7, Indrayani, Ganesh Nagar, Opp. Lekha Nagar, Agra Road, Nashik, Maharashtra, 422009
For Warden Surgical Company Private Limited (Under CIRP)



State Bank of India

BRANCH - STRESSED ASSETS MANAGEMENT BRANCH - II.

Authorised officer's Details
Name: R Poonkoman
E-Mail Id. :- team2.15859@sbi.co.in
Mobile No. +91 8220011238
Landline No. (office) :- 022-41611439
Phone no. of branch:- 022- 1611439

Address of the Branch :- Stressed Assets Management Branch-II, Raheja Chambers, Ground floor, Free Press Journal Marg, Nariman Point, Mumbai 400 021
Fax:- 022- 22811401,
E-mail ID of Branch:- Sbi.15859@sbi.co.in

Appendix - IV - A [See Proviso to Rule 8(6)]

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorized Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on **05.06.2023**, for recovery of **Rs.12,72,12,404.72** as on **01.05.2019 + interest at contracted rate till date thereon + expenses & costs (less cash recoveries, if any) due to the secured creditor from M/s Govinda Industries Pvt. Ltd., and Smt Lata Prakash Kala and Smt. Abhilasha yogesh Kala personal guarantors to M/s Govinda Industries Pvt. Ltd.**. The reserve price and the earnest money deposit for the property is as given below:
The description of the immovable property is as follows:

SCHEDULE	RESERVE PRICE	EMD AMOUNT
Flat No. 401, adm 1600 Sq. ft. of carpet area on the 4th floor together with four covered garages bearing 1,2,3 and 8 on the ground floor in the building known as "Dev Pooji" Dev pooja Co-operative Housing Society Limited, at North Avenue Road, Santacruz (West), Mumbai, owned by Smt. Abhilasha Yogesh Kala.	Rs. 12,05,21,000.00	Rs. 1,20,52,100.00

Date & Time / Date: 05.06.2023. Time: 300 Minutes From 11:00 a.m. to 4:00 p.m. of e-Auction [with unlimited extensions of 10 minutes each]

Bid Increment Amount / Rs. 1,00,000/-

Date and time for submission of EMD and request letter of participation/ KYC Documents/ Proof On or before 03.06.2023 before 4:30 p.m.

Date & Time of Inspection property 29.05.2023 From 11:30 a.m. to 4:00 pm

Contact person/ Contact Number Snigdha Rani Nayak: Mob No. 9004084430 Poonkoman R: Mob. No. 8220011238

For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the Secured Creditor's websites: **www.sbi.co.in**
https://www.msccommerce.com/auctionhome/lbapl/index.jsp

Date : 27.04.2023 **Sd/-**
Place : Mumbai **Authorized Officer, State Bank of India**



Navi Mumbai Municipal Corporation

City Engineering Department
Tender Notice No. NMMC/ CE / 48 /2023-24

Name of work :- Providing Construction erection testing and commissioning of Tertiary Treatment Plant (TTP) of 7.5 MLD capacity and Allied infrastructure at Belapur node Under Amrut 2.0 Mission.

Estimated Cost (Rs.) :- 32.42,69,971/-

Tender booklets will be available on e-tendering computer system at <https://nmmc.etenders.in> and at www.nmmc.gov.in website of NMMC on dt. 28 / 04 /2023. The tender is to be submitted online at <https://nmmc.etenders.in> For any technical difficulties in the e-tendering process, please contact the help desk number given on this website.

The right to accept or reject any tender is reserved by the Hon'ble Commissioner of Navi Mumbai Municipal Corporation.

Dated this 27th day of April 2023

Hon. Secretary
Sd/-
Ghatkopar Jaimangal Sathyan
CHS Ltd.



NMMC PR Adv no./110/ Navi Mumbai Municipal Corporation

GOVERNMENT OF MAHARASHTRA
PUBLIC WORKS DEPARTMENT
E- TENDER NOTICE NO 1 FOR 2023-2024

Online E- Tenders in B-I form for the following work are invited by the Executive Engineer, Presidency Division, PWD, 2nd floor Bandhakam Bhavan, 25 Murzban Road, Fort, Mumbai-400 001 (Tel. N22016975/22016977) from experienced agencies. Right to reject/accept of all or one tender is reserved by the undersigned.

Sr. No.	Name of Work	Amt Rs.
1	Repairs & Renovation Offices, Flooring, Furniture, Toilets, Compound area, & Terrace Waterproofing at Sachivalaya Gymkhana Building, G.J.Bhosale Marg, Mumbai.	3,16,42,696/-

Issued Date : 28.4.2023 to 12.5.2023

Prebid Meeting : 3.5.2023 (Office Of the Chief Engineer, 4th floor Bandhakam Bhavan, 25, Murzban Road, Fort, Mumbai-400 001 Time 3.00 PM)

Opening Date : 15.5.2023

All the corrigendum/Changes pertain to notice will not published in news papers, that will published in e tendering process.

All the detail Information is available on following websites

1) www.mahapwd.com
2) www.mahatenders.gov.in

No.PD/TC/5931
Office of the Executive Engineer,
Presidency Division, P.W.D., 2nd floor,
Bandhakam Bhavan, 25, Murzban Road,
Presidency Division, Mumbai.
Fort, Mumbai 400 001
Email: presidency.ee@mahapwd.gov.in
Date: 25/04/2023

Sd/-
(C. T. Naik)
Executive Engineer
Presidency Division Mumbai

DGIPR/2023-24/431



BRIHANMUMBAI MAHANAGARPALIKA

वसई-विरार शहर महानगरपालिका
मुख्य कार्यालय विरार, विरार (पूर्व),
ता. वसई, जि. पालघर, पिन ४०१ ३०५.
दूरध्वनी: ०२५०-२५२५१०१/०२/०३/०४/०५/०६ फॅक्स: ०२५०-२५२५१०७
ईमेल: vasaivirarcorporation@yahoo.com
सार्व. बांधकाम विभाग, मुख्यालय
शुध्दीपत्रक

वसई विरार शहर महानगरपालिका कार्यक्षेत्रातील विविध विकास कामे करणे कामी मा. कार्यकारी तथा प्र. शहर अभियंता यांचेकडील जा. क्र. वविभाग/बांध/४०/२०२३ दि. २१/०४/२०२३ ची जाहीर निविदा सूचना दि. २५/४/२०२३ रोजीच्या दै. सामना, दै. मुंबई चाफेर, दै. जागरूक टाईम्स, दै. हमारा महानगर, दै. फ्री प्रेस जर्नल, दै. इंडियन एक्सप्रेस या वृत्तपत्रकामध्ये प्रसिध्द करण्यात आलेली होती. ऑनलाईन ई-निविदा खरेदी व स्वीकारण्याचे अंतिम दि. २२.५.२०२३ आहे.

तरी खालील तक्त्यामध्ये कामांचा अनुभव दाखला वाचण्यात यावा.

अ. क्र.	काम क्र.	कामाचे नाव	कामाचे अनुभव प्रमाणपत्र
१	३	विरार (प.) प्रभाग क्र. ४ मध्ये मोदी हुंदाई मोटर्स ते रुस्तमजी जंक्शन पर्यंत नाल्यासाठी संरक्षक भित बांधणे.	विरार (प.) प्रभाग ४ मध्ये मोदी हुंदाई मोटर्स ते रुस्तमजी जंक्शन पर्यंत नाल्यासाठी संरक्षक भित बांधणे. - आर.सी.सी. भित बांधणेचे/आर.सी.सी. गटार/आर.सी.सी. नाला/आर.सी.सी. स्लॅबचे/आर.सी.सी. संबंधीत इतर कामे किमान रु. ११४.०५ लक्ष किमतीचे एकच काम पूर्ण केल्याचे किमान कार्यकारी अभियंता अथवा सक्षम दर्जाच्या अधिकाऱ्यांचे कामाचे अनुभव प्रमाणपत्र असणे आवश्यक आहे.
२	७	विरार (प.) प्रभाग क्र. १४ मध्ये पेनिनसुला पार्क ते निखित टॉवर पर्यंत आर.सी.सी. पाईप गटार बनविणे.	विरार (प.) प्रभाग क्र. १४ मध्ये पेनिनसुला पार्क ते निखित टॉवर पर्यंत आर.सी.सी. पाईप गटार बनविणे - आर.सी.सी. पाईप गटार/आर.सी.सी. गटार/आर.सी.सी. संबंधीत कामाचे किमान रु. ३०.०१ लक्ष किमतीचे एकच काम पूर्ण केल्याचे किमान कार्यकारी अभियंता अथवा सक्षम दर्जाच्या अधिकाऱ्यांचे कामाचे अनुभव प्रमाणपत्र असणे आवश्यक आहे.
३	१७	विरार (प.) प्रभाग क्र. ३५ मध्ये नानभाट येथे मायकल लोपीस यांचे घर ते रोशन लोपीस घरापर्यंत नाला बांधणे.	विरार (प.) प्रभाग क्र. ३५ मध्ये नानभाट येथे मायकल लोपीस यांचे घर ते रोशन लोपीस घरापर्यंत नाला बांधणे. - आर.सी.सी. भित बांधणेचे/आर.सी.सी. गटार/आर.सी.सी. नाला/आर.सी.सी. स्लॅबचे/आर.सी.सी. संबंधीत इतर कामे किमान रु. ४५.८१ लक्ष किमतीचे एकच काम पूर्ण केल्याचे किमान कार्यकारी अभियंता अथवा सक्षम दर्जाच्या अधिकाऱ्यांचे कामाचे अनुभव प्रमाणपत्र असणे आवश्यक आहे.

तरी कृपया सदरची नोंद घ्यावी.

जा.क्र.: व.वि.श.म./बांध/२७२/२०२३
दि. २६/०४/२०२३

सही/-
(राजेंद्र लाड)
कार्यकारी तथा प्र. शहर अभियंता
वसई विरार शहर महानगरपालिका



MAHARASHTRA STATE POLICE HOUSING & WELFARE CORPORATION LTD. MUMBAI
(A Government of Maharashtra Undertaking)
Plot No. 89-89A, Near Police Officers' Mess, Sir Pochkhanwala Road, Worli, Mumbai - 400030
Contact No.: 022-24918388/89, Fax. No. 24954139
Web site: www.msphc.org E-mail: jmd@msphc.org (CIN - U45200MH1974SGC017281)

e-Tender Notice No. B1-02, Year 2023-24

Maharashtra State Police Housing and Welfare Corporation Ltd., Mumbai inviting online e-tenders in 'B-1 form (short tender notice of 7 days) from eligible class of contractors for "Renovation and operationalization of existing MIDC building no. 102 & 103 located at Millenium Business Park, Mhape, Navi Mumbai for Maharashtra Cyber Project- Internal / external cement plaster, painting and structural repairs and strengthening."

- Online Tender Form Fees: Rs. 2240/- (including 12% GST) (Non-refundable)
- Online Earnest Money Deposit: Rs. 3,20,000/-
- Estimated cost including 18% GST : Rs. 3,20,95,900/-
- Time period of completion : 1.5 months (one and half months)

The Tender form fee & Earnest Money Deposit to be paid only through the online payment gateway of Maharashtra State Police Housing and Welfare Corporation Limited, Mumbai.

Detailed tender notice along with Tender Document and Drawings is available on e-tender portal <https://mahatenders.gov.in/nicgep/app> from 28/04/2023 at 17.30 hours.

Contact: Tel. No. (Help desk no.) 1800-3070-2232 & Mobile No. 7878107985, 7878107986

1) Go to <https://mahatenders.gov.in/nicgep/app>

2) Click on "Tenders by Organisation"

3) In search list select "Maharashtra State Police Housing and Welfare Corporation Ltd., Mumbai"

4) Select check box "Show All"

5) Click on search button

Superintending Engineer
Maharashtra State Police Housing & Welfare Corporation Ltd., Worli, Mumbai



BRIHANMUMBAI MAHANAGARPALIKA

PRO/204/ADV/2023-24

Let's together and make Mumbai Malaria free

No. Ch.Eng./M&E/484 of 27 Apr. 2023

e-TENDER NOTICE

The Brihanmumbai Municipal Corporation invites e-tenders for the following works on "Item rate Basis" from the eligible bidders. The Bid Start Date & time and Bid End Date & time is specified in the detailed tender notice on MCGM's website under "Tender" section.

Brihanmumbai Municipal Corporation e-TENDER NOTICE	
Dept. :	Chief Engineer (Mechanical & Electrical)
Sub Divn.	Executive Engineer Mechanical (E.I.) Construction
Subject :	Removal, SITC of Passenger cum stretcher Lifts (Hospital Lifts) Gearless machine (20 Persons-1360 kg Capacity) for OPD building (Gr + 9 floors) at B Y L Nair Hospital, Mumbai Central, Mumbai. Bid No. 7200051942
Tender Sale :	From 28/04/2023 at 11.00 a.m. To 17/04/2023 upto 4.00 p.m.
Pre-bid Date :	09/05/2023 at 12.30 noon
Website :	http://portal.mcgm.gov.in
Legal/Trade	Brihanmumbai Municipal Corporation
Name : GSTIN No.	27AAALM0042L3Z4
Contact Person :	Executive Engineer Mechanical (E.I.) Const. a) Name Shri S. S. Bawalekar b) Tel.No. 24958153 c) Mobile No. 9969505781 d) e-mail address : eemecheiconst.me@mcgm.gov.in

The intending tenderers shall visit the Municipal website at <http://portal.mcgm.gov.in> for further details of the tenders.

The tender documents will not be issued or received by post.

Sd/-
(S. S. Bawalekar)
Ex. Eng. Mech (E.I.) Const.



GOVERNMENT OF MAHARASHTRA
PUBLIC WORKS DEPARTMENT
INVITATION FOR BID (IFB)
NATIONAL COMPETITIVE BIDDING
e-Tender No 06 for 2023-24

Sealed Online Form 'B-1' e-tenders for the following works are invited by the Executive Engineer, Public Works Division Sawantwadi from the Contractors registered with the Government of Maharashtra in appropriate class. Executive Engineer Public Work Division Sawantwadi reserves right to accept or reject any tender without assigning any reason. The Conditional tender will not be acceptable.

Sr. No.	Name of work	Estimated Cost (Rupees) in Lakhs
1	2	3
1	Const of Bridge on Madkhol karivade Charatha Pagawadi Insuli Road MDR 58 at Km 9/500 Tal Sawantwadi, Dist Sindhudurg	114.95
2	Improvement and BT to Sherla Kas Road MDR 65 Km 5/500 to 7/00 Tal Sawantwadi	45.19
3	Improvement and BT to Amboli Mahadevgad Road VR 25 Km 0/00 to 2/500 Tal Sawantwadi	62.48
4	Improvement and BT to Talavane Pednekarwadi Road VR 353 Km 0/00 to 1/00 Tal Sawantwadi	33.85
5	Improvement and BT to Bavalat Kesari Road VR 56 Km 0/00 to 2/00 Tal Sawantwadi	30.14
6	Improvement and BT to Banda Gavalitemb Shetkarwadi Road VR 102 Km 0/00 to 1/500 Tal Sawantwadi	31.64
7	Improvement and BT to Vilavade Varchiwadi Road VR 80 Km 0/00 to 1/500 Tal Sawantwadi	31.25
8	Improvement and BT to Galel Kyanol Naikwadi Ambekarwadi Road VR 118 Km 0/00 to 3/400 Tal Sawantwadi	36.84
9	Improvement and BT to Karivade Pednekarwadi Gawathanwadi Road VR 186 Km 0/00 to 2/500 Tal Sawantwadi	37.16
10	Improvement and BT to Amboli Kavalesad Point Road VR 32 Km 0/00 to 2/600 Tal Sawantwadi	40.17
11	Improvement and BT to Zare Shelpi Babarwadi Road VR 71 Km 0/00 to 1/00 Tal Dodamarg	38.98
12	Construction of Retaining wall on Zarap Akeri Sawantwadi Banda Dodomarg Matne Ayee Road Sh 186 Km 9/500 to 10/500 Tal Sawantwadi	84.30
13	Improvement and BT to Parule Shelpi Nivati Road VR 14 Km 0/00 to 5/200 Tal Vengurla	32.28
14	Improvement and BT to Danoli Devasu parpoli Road VR 21 Km 0/00 to 5/200 Tal Sawantwadi	44.63
15	Construction of Amboli Hiraynekashi Road VR 38 Tal Sawantwadi	99.01

1	Download Period of online Tender and Bid Preparation	Dt. 28.04.2023 at 10.30 Hrs to Dt 12.05.2023 at 17.00 Hrs. and
2	Date and time of Pre-bid meeting	---
3	Place, Date and timing of opening Technical bid and Financial bid.	Dt. 15.05.2023 at 10.00 Hrs at Office of The Executive Engineer P W Division Sawantwadi

Note:-

- All eligible/interested contractors who want to participate in tendering process should compulsory get enrolled on e-tendering portal "https://mahatenders.gov.in" the appropriate category applicable to them.
- For any assistance on the use of Electronic Tendering System, the Users may call the below.

Toll Free Ph. No. 1800 3070 2232 E-Mail : eproc.maharashtra@gmail.com, eppp.support@nic.in

- It is compulsory for all participants to submit all documents online.
- Other term and conditioned displayed in online e-tender forms. Right to reject any or all online bid of work without assigning any reasons thereof is reserved.
- Above Tender Notice is displayed on P.W.D website www.mahapwd.com

Office of the Executive Engineer
Public Works Division
Sawantwadi
Fax No. 02363-272214
Telephone No.02363-272214

Sd/-
(Anamika Jadhav)
Executive Engineer
Public Work Division
Sawantwadi.

DGIPR/2023-24/423

जाहीर सूचना

याद्वारे सूचित करण्यात येते की, आमचे अशील, बी. राहिलिंग उदरवर्धन परामर्श, बी. फिशरिंग शाखेत सहाय्यक परामर्श आणि सी. नगरातील फिशरिंग परामर्श हे राई. नोंदणीक (प्रीमर), मुंबई - ४०००२३ येथे निदेश क्र. १५, सई.क्र. १८ (भाग), दिनांक ३०.१.२०२३ आणि सी.टी.एस. क्र. २५६-२५७ धारण करेल्या सर्व डॉक आणि कुक्यांवद्द बांधल्या "नोरेगाव झोपडपट्टी को-ऑपरेटिव्ह होसिंग सोसायटी लिमिटेड" या संस्थेसमोरील विंग बीमरचे ५ व्या मजल्यावरील सदसिका क्र. ८१-बी चे मालक आहेत.

याद्वारे अशी सूचना देण्यात येते की, बी. अशिल जवळी कुमार पार्क, सी. कोणीती अरिस्तुमुनार संतात आणि सी. सुनंत घेवन प्रमाणिक आणि सी. अरुणमा सुनिश बिसवास, सर्व दिवसनी की. जवळकुमार दसुराशी पार्क आणि सी. मालती जवळकुमार पार्क यांचे कायदेदारी वारस वहीत वहीत सदसिके पत्रावर स्थित झालेली इमारतमधील सी.८२ ही सद्यःस्थितीत सदसिका बी. सी. राहिलिंग उदरवर्धन परामर्श, बी. फिशरिंग शाखेत सहाय्यक परामर्श आणि सी. नगरातील फिशरिंग परामर्श यांना नोंदणीकृत फिडी कारागृह दिनांक १२.०४.२०२३ (बीआरएफ-५५२३-२०२३) द्वारे फिडी केली.

जर कोणा व्यक्ती/संस्था/किंवा सद्यःस्थितीत सदसिका संघटित फिडी, भेट, मागेवर्ती, वारसा, वारसाद्वारक, अदलबदल, नगण्य, धारणाधिकार, वहीदात, मृत्युपत्र किंवा अन्य कोणत्याही प्रकारे कोणताही हक्क, शीर्षक, लाभ आणि/किंवा हितसंबंध असण्याचा, तसा दावा असण्याचा कोणीही/ सर्व व्यक्ती आणि/किंवा वित्तीय संस्था यांनी त्याबाबत लेखी स्वतःपत्र, दाव्याचा पुराव्यां सर्व नोंदणीकृत कागदपत्रांच्या नोंदरीकृत सत्य प्रतीसह वकील, श्री. दिपेश जे. सांचला यांचे कार्यालय क्र. ११२-ए, १ ला मजला, सुपरमाकेट सीएचएसएल, मोंगीबाई रोड, विलेपार्ले पूर्व, मुंबई ४०००१७ येथील कार्यालयात या सूचनांच्या प्रसिद्धी दिनांकापासून १४ दिवसांच्या प्रसिद्धी दिनांकापासून १४ दिवसांच्या कालावधीमध्ये ठेकावे, अन्यथा असे सर्व दावे, हक्क, शीर्षक, लाभ आणि/किंवा हितसंबंध जर असल्यास, पुढील कोणत्याही सूचनांशिवाय सोडून दिले आणि/किंवा गुंतवणूक ठेकावे असे समजण्यात येईल.

मालमतेची अनुसूची

संत जनाबाई मार्ग, विलेपार्ले पूर्व, मुंबई ४०००१७ येथे स्थित विले पार्ले यशोधन को-ऑपरेटिव्ह होसिंग सोसायटी लि. या संस्थेमधील १ व्या मजल्यावरील सी सर्व सदसिका क्र. बी-४, मोजमाप ६०० चौ.फू. कापट क्षेत्रफळ, आणि सदर इमारत मुंबई उपनगर जिल्ह्याच्या नोंदणीकरण जिल्हा आणि उप जिल्ह्यामधील गाव विलेपार्ले पूर्व, तालुका अंधेरी, किंवा जवळपासच्या सीटीएस क्र. १०७९ (भाग), अंतिम प्लॉट क्र. १०६ धारण करेल्या गाव विलेपार्ले पूर्व, तालुका अंधेरी येथे स्थित असलेल्या आणि वसलेल्या जमिनीच्या प्लॉटवर बांधलेली आहे आणि सदर इमारतीचे बांधकाम इंग्रजीपद्धतीने पारित भोगदात प्रमाणपत्रानुसार वर्ष १९७७ मध्ये पूर्ण झाले आहे.

दिनांक: २८.०४.२०२३

सही/-
(दिपेश जे. सांचला)
वकील

For and on behalf of
The Aparna Vaibhav Co-op.
Housing Society Ltd
Hon. Secretary

NOTICE

[Under the By-law No. 34]

Shri Rajendra Prabhakar Suvarnapathaki a Member of the Aparna Vaibhav Co-operative Housing Society Ltd. having address at B.W Pathare Marg,Dadar,Mumbai-400028 and holding flat No B20 in the building of the society, expired on 23.03.2023 without making any nomination.

The society hereby invites claims or objections from the heir or heirs or other claimants/ objector or objectors to the transfer of the said shares and interest of the deceased member in the property of the society within a period of 14 days from the publication of this notice, with copies of such documents and other proofs in support of his/her/their claims/ objections for transfer of shares and interest of the deceased member in the property of the society. If no claims/ objections are received within the period prescribed above, the society shall be free to deal with the shares and interest of the deceased member in the property of the society in such manner as is provided under the bye-laws of the society. The claims/ objections, if any, received by the society for transfer of shares and interest of the deceased member in the property of the society shall be dealt with in the manner provided under the bye-laws of the society. A copy of the registered bye-laws of the society is available for inspection by the claimants/ objectors, in the office of the society/ with the secretary of the society between 06 P.M. to 08 P.M from the date of publication of the notice till the date of expiry of its period.

Place: Dadar
Date: 28.04.2023

जाहीर सूचना

तमान सदस्याधारण जमनेस याद्वारे सूचना देण्यात येते की, (१) सी. दीपा सुनिल नाइकणी उर्फ दीपा रमेश भट आणि (२) सी. श्वेता संधीप अरुण उर्फ श्वेता रमेश भट, यांची सदसिका क्र. बी-४, मोजमाप ६०० चौ. फू., कापट क्षेत्रफळ, १ ला मजला, विले पार्ले यशोधन को-ऑपरेटिव्ह होसिंग सोसायटी लि., संत जनाबाई मार्ग, विलेपार्ले पूर्व, मुंबई ४०००१७ ही सदसिका त्यांच्याकडून खरेदी करण्याबाबत माझे अशील बोलाणी करीत आहेत.

मिस्त्र उल्लेखित सदसिकेसंदर्भात विक्री, अदलाबदल, नगण्य, प्रभार, भेट, न्यास, ताबा, वारसा, धारणाधिकार, वहीदात, मृत्युपत्र किंवा अन्य कोणत्याही प्रकारे कोणताही हक्क, शीर्षक, लाभ आणि/किंवा हितसंबंध असण्याचा, तसा दावा असण्याचा कोणीही/ सर्व व्यक्ती आणि/किंवा वित्तीय संस्था यांनी त्याबाबत लेखी स्वतःपत्र, दाव्याचा पुराव्यां सर्व नोंदणीकृत कागदपत्रांच्या नोंदरीकृत सत्य प्रतीसह वकील, श्री. दिपेश जे. सांचला यांचे कार्यालय क्र. ११२-ए, १ ला मजला, सुपरमाकेट सीएचएसएल, मोंगीबाई रोड, विलेपार्ले पूर्व, मुंबई ४०००१७ येथील कार्यालयात या सूचनांच्या प्रसिद्धी दिनांकापासून १४ दिवसांच्या कालावधीमध्ये ठेकावे, अन्यथा असे सर्व दावे, हक्क, शीर्षक, लाभ आणि/किंवा हितसंबंध जर असल्यास, पुढील कोणत्याही सूचनांशिवाय सोडून दिले आणि/किंवा गुंतवणूक ठेकावे असे समजण्यात येईल.

मालमतेची अनुसूची

संत जनाबाई मार्ग, विलेपार्ले पूर्व, मुंबई ४०००१७ येथे स्थित विले पार्ले यशोधन को-ऑपरेटिव्ह होसिंग सोसायटी लि. या संस्थेमधील १ व्या मजल्यावरील सी सर्व सदसिका क्र. बी-४, मोजमाप ६०० चौ.फू. कापट क्षेत्रफळ, आणि सदर इमारत मुंबई उपनगर जिल्ह्याच्या नोंदणीकरण जिल्हा आणि उप जिल्ह्यामधील गाव विलेपार्ले पूर्व, तालुका अंधेरी, किंवा जवळपासच्या सीटीएस क्र. १०७९ (भाग), अंतिम प्लॉट क्र. १०६ धारण करेल्या गाव विलेपार्ले पूर्व, तालुका अंधेरी येथे स्थित असलेल्या आणि वसलेल्या जमिनीच्या प्लॉटवर बांधलेली आहे आणि सदर इमारतीचे बांधकाम इंग्रजीपद्धतीने पारित भोगदात प्रमाणपत्रानुसार वर्ष १९७७ मध्ये पूर्ण झाले आहे.

दिनांक: २८.०४.२०२३

सही/-
(दिपेश जे. सांचला)
वकील

For and on behalf of
The Aparna Vaibhav Co-op.
Housing Society Ltd
Hon. Secretary

NOTICE

[Under the By-law No. 34]

Shri Rajendra Prabhakar Suvarnapathaki a Member of the Aparna Vaibhav Co-operative Housing Society Ltd. having address at B.W Pathare Marg,Dadar,Mumbai-400028 and holding flat No B20 in the building of the society, expired on 23.03.2023 without making any nomination.

The society hereby invites claims or objections from the heir or heirs or other claimants/ objector or objectors to the transfer of the said shares and interest of the deceased member in the property of the society within a period of 14 days from the publication of this notice, with copies of such documents and other proofs in support of his/her/their claims/ objections for transfer of shares and interest of the deceased member in the property of the society. If no claims/ objections are received within the period prescribed above, the society shall be free to deal with the shares and interest of the deceased member in the property of the society in such manner as is provided under the bye-laws of the society. The claims/ objections, if any, received by the society for transfer of shares and interest of the deceased member in the property of the society shall be dealt with in the manner provided under the bye-laws of the society. A copy of the registered bye-laws of the society is available for inspection by the claimants/ objectors, in the office of the society/ with the secretary of the society between 06 P.M. to 08 P.M from the date of publication of the notice till the date of expiry of its period.

Place: Dadar
Date: 28.04.2023

**कल्याण डोंविवली महानगरपालिका, कल्याण जनि/मनि विभाग**

निविदा सूचना क्र. ०१ (२०२३-२४)

प्रशासक, कल्याण डोंविवली महानगरपालिका हे कल्याण डोंविवली महानगरपालिका क्षेत्रातील खालील १ कामाकरीता B-1 नमुन्यात 'मुलभूत सोईसुविधांचा विकास योजने अंतर्गत' सोय्य त्या वर्गातील नोंदणीकृत कंत्राटदारांकडून ई-निविदा मागविता आहेत.

कोरे निविदा फॉर्म व निविदेबाबतच्या सर्व अटी शर्तीची संपूर्ण माहिती महाराष्ट्राचे www.mahatenders.gov.in या संकेतस्थळावर दि. २८/०४ /२०२३ ते दि. १२/०५/२०२३ रोजी दुपारी ३.०० वाजेपर्यंत उपलब्ध होईल. भरण्यात आलेल्या निविदा ह्या दि. २८/०५/२०२३ रोजी दुपारी ३.०० वाजेपर्यंत वरील संकेतस्थळावर अपलोड करणेत यावयात. प्राप्त निविदा दि. १५/०५/२०२३ रोजी दुपारी ४.०० वाजता शव्य झाल्यास उघडण्यात येतील.

कोणत्याही कारणास्तव एक किंवा सर्व निविदा रद्द करण्याचा अधिकार प्रशासकांनी राखून ठेवला आहे, याबद्दलचा त्यांचा निर्णय अंतिम व सर्व निविदाधारकांना बंधनकारक राहील.

निविदेबाबतची अधिक माहिती www.mahatenders.gov.in या संकेतस्थळावर उपलब्ध आहे.

जाक्र.कडोमपा/जर्सवि/मुका/१९
दि. २७/०४/२०२३

सही/-
शहर अभियंता,
कल्याण डोंविवली महानगरपालिका,
कल्याण.

जाहीर नोटीस

मे. उप निबंधक, सहकारी संस्था, मुंबई (परसेवा) यांचे कार्यालय
दि बृहन्मुंबई नगरी सहकारी बँकर्स असोसिएशन लि. मुंबई

भारतीय क्रिडा मंडी, १ था मजला, सहकारनगर जवळ, नारायण-वडाळा रोड २-२६, मंडळा, मुंबई - ४०० ०३१.

प्रति,
धन्यवादी सहकारी बँक लि.
बुनिर क्र.१०९, पहिला मजला,
व्हॅल्यू प्लॅटिफम सन्यास आश्रमवोर,
राजावाडी रोड, घाटकोपर (पूर्व), मुंबई - ४०० ०७७
महोदय,

खालील दाखिलेचा जाब देणार यांना नोटीस देण्यात येते की, वकीत कर्जाविषयी अर्जदार बँकेने महाराष्ट्र सहकारी संस्था अधिनियम १९६० चे कलम १०१ खाली दाखल केलेल्या अर्जाबाबत गुपचे म्हणणे सादर करणेसाठी आग्रहाने उपन्यास पत्रावर नोटीस देण्यात आली होती. तथापि, सदर पत्रावर आणि राहत नसल्याने तसेच आपला निव्वामन यात उपन्यास सन्यासने सदर नोटीसद्वारे आग्रहाने एक शेरचरी ची देण्यात येत असून दिनांक १५/०५/२०२३ रोजी सकाळी १२.०० वाजता आणि एक: सहीत पत्रावर हजर राहू आपले म्हणणे मनु करावे. सदर दिवशी आणि हजर न राहिल्यास तुमच्या गैरहजेरेत अर्जाची चौकशी करण्यात येऊन एकत्रकी योग्य तो निर्णय घेतला जाईल याची आग्रह सहसृक्षी नोंद घ्यावी.

जाब देणार आणि दाखल केलेल्या दाव्यांची माहिती खालीलप्रमाणे:-

अ. क्र.	जाब देणाऱ्याचे नाव	अर्ज दाखल दिनांक	दावा क्र.	दावा रक्कम रु.	जाब देणार क्र.	पुढील सुनावणी दि.
1	AMITA BABAN MORE BALRAM SATYANARAYAN MANDAL RAMDHARI BABURAM YADAV	14/11/2022	167/2023	141452	R1 R2 R3	15/05/2023
2	ANAND VITHOBA GHOSKE GULAM HUSSAN KARAM ANSHAN KHAN GANGADHAR HARIBORADHE	14/11/2022	168/2023	190257	R1 R2 R3	15/05/2023
3	LAXMI PURUSHOTTAM PRADHAN SHASHIBHUSHAN HARIBANSH TIWARI JAYRAM BHIMRAO GADE	14/11/2022	169/2023	146286	R1 R2 R3	15/05/2023
4	MADAN MOHAN GUPTA ABHAYNATH GORAKHNATH CHAUBEY SARINAR MOHD HANIF SHAIKH	14/11/2022	170/2023	129882	R1 R2 R3	15/05/2023
5	HARISH SHETTY JADHAV SHIVAJI SHANTARAM BARE EKNATH BABAN MEDGE	14/11/2022	171/2023	188762	R1 R2 R3	15/05/2023
6	SUMITRADEVI DEVIPRASAD GUPTA BHARATI VIDYADHAR MODAK ORIS YUSUF SHAIKH	14/11/2022	172/2023	117666	R1 R2 R3	15/05/2023
7	BHARATI VIDYADHAR MODAK ORIS YUSUF SHAIKH SUMITRADEVI DEVIPRASAD GUPTA	14/11/2022	173/2023	177560	R1 R2 R3	15/05/2023
8	MOHD RASHEED SHAIKH DANESHKAR GOPAL MAHOK MOHD HUSSAN MOHD SHAMSUDIN SHAIKH	14/11/2022	174/2023	191109	R1 R2 R3	15/05/2023
9	MOHD RASHEED SHAIKH DANESHKAR GOPAL MAHOK	14/11/2022	175/2023	185821	R1 R2 R3	15/05/2023
10	GOPINATH DINBANDHU KUNDU JAGDISH BABUBHAI PATEL RAMESHWAR SHIVDHARI YADAV	14/11/2022	176/2023	141775	R1 R2 R3	15/05/2023
11	GOPINATH BHOJANATH SONEE VINODKUMAR BANARSI SHARMA ACHHEMIYA NOORMOHD SHAHIA	14/11/2022	177/2023	141564	R1 R2 R3	15/05/2023

ही नोटीस आज दिनांक २४/०४/२०२३ रोजी माझे सही व कार्यालयाचे मुद्रसह दिली आहे.

(डॉ. ज्ञानेश्वर डोंगरे)

उप निबंधक, सहकारी संस्था, म. शा. मुंबई (परसेवा)

खोपोलीजवळ ट्रकच्या धडकेनंतर ११ गाड्या एकमेकांना आदळल्या

रायगड

पुणे-मुंबई दुतगती महामार्गावर आज सकाळी विचित्र अपघात झाला आहे. खोपोली एक्सप्रेसजवळ ट्रकच्या धडकेनंतर तब्बल ११ गाड्या

जाहीर सूचना

तमान सदस्याधारण जमनेस याद्वारे सूचना देण्यात येते की, (१) सी. दीपा सुनिल नाइकणी उर्फ दीपा रमेश भट आणि (२) सी. श्वेता संधीप अरुण उर्फ श्वेता रमेश भट, यांची सदसिका क्र. बी-४, मोजमाप ६०० चौ. फू., कापट क्षेत्रफळ, १ ला मजला, विले पार्ले यशोधन को-ऑपरेटिव्ह होसिंग सोसायटी लि., संत जनाबाई मार्ग, विलेपार्ले पूर्व, मुंबई ४०००१७ ही सदसिका त्यांच्याकडून खरेदी करण्याबाबत माझे अशील बोलाणी करीत आहेत.

मिस्त्र उल्लेखित सदसिकेसंदर्भात विक्री, अदलाबदल, नगण्य, प्रभार, भेट, न्यास, ताबा, वारसा, धारणाधिकार, वहीदात, मृत्युपत्र किंवा अन्य कोणत्याही प्रकारे कोणताही हक्क, शीर्षक, लाभ आणि/किंवा हितसंबंध असण्याचा, तसा दावा असण्याचा कोणीही/ सर्व व्यक्ती आणि/किंवा वित्तीय संस्था यांनी त्याबाबत लेखी स्वतःपत्र, दाव्याचा पुराव्यां सर्व नोंदणीकृत कागदपत्रांच्या नोंदरीकृत सत्य प्रतीसह वकील, श्री. दिपेश जे. सांचला यांचे कार्यालय क्र. ११२-ए, १ ला मजला, सुपरमाकेट सीएचएसएल, मोंगीबाई रोड, विलेपार्ले पूर्व, मुंबई ४०००१७ येथील कार्यालयात या सूचनांच्या प्रसिद्धी दिनांकापासून १४ दिवसांच्या कालावधीमध्ये ठेकावे, अन्यथा असे सर्व दावे, हक्क, शीर्षक, लाभ आणि/किंवा हितसंबंध जर असल्यास, पुढील कोणत्याही सूचनांशिवाय सोडून दिले आणि/किंवा गुंतवणूक ठेकावे असे समजण्यात येईल.

मालमतेची अनुसूची

संत जनाबाई मार्ग, विलेपार्ले पूर्व, मुंबई ४०००१७ येथे स्थित विले पार्ले यशोधन को-ऑपरेटिव्ह होसिंग सोसायटी लि. या संस्थेमधील १ व्या मजल्यावरील सी सर्व सदसिका क्र. बी-४, मोजमाप ६०० चौ.फू. कापट क्षेत्रफळ, आणि सदर इमारत मुंबई उपनगर जिल्ह्याच्या नोंदणीकरण जिल्हा आणि उप जिल्ह्यामधील गाव विलेपार्ले पूर्व, तालुका अंधेरी, किंवा जवळपासच्या सीटीएस क्र. १०७९ (भाग), अंतिम प्लॉट क्र. १०६ धारण करेल्या गाव विलेपार्ले पूर्व, तालुका अंधेरी येथे स्थित असलेल्या आणि वसलेल्या जमिनीच्या प्लॉटवर बांधलेली आहे आणि सदर इमारतीचे बांधकाम इंग्रजीपद्धतीने पारित भोगदात प्रमाणपत्रानुसार वर्ष १९७७ मध्ये पूर्ण झाले आहे.

दिनांक: २८.०४.२०२३

सही/-
(दिपेश जे. सांचला)
वकील

For and on behalf of
The Aparna Vaibhav Co-op.
Housing Society Ltd
Hon. Secretary

NOTICE

[Under the By-law No. 34]

Shri Rajendra Prabhakar Suvarnapathaki a Member of the Aparna Vaibhav Co-operative Housing Society Ltd. having address at B.W Pathare Marg,Dadar,Mumbai-400028 and holding flat No B20 in the building of the society, expired on 23.03.2023 without making any nomination.

The society hereby invites claims or objections from the heir or heirs or other claimants/ objector or objectors to the transfer of the said shares and interest of the deceased member in the property of the society within a period of 14 days from the publication of this notice, with copies of such documents and other proofs in support of his/her/their claims/ objections for transfer of shares and interest of the deceased member in the property of the society. If no claims/ objections are received within the period prescribed above, the society shall be free to deal with the shares and interest of the deceased member in the property of the society in such manner as is provided under the bye-laws of the society. The claims/ objections, if any, received by the society for transfer of shares and interest of the deceased member in the property of the society shall be dealt with in the manner provided under the bye-laws of the society. A copy of the registered bye-laws of the society is available for inspection by the claimants/ objectors, in the office of the society/ with the secretary of the society between 06 P.M. to 08 P.M from the date of publication of the notice till the date of expiry of its period.

Place: Dadar
Date: 28.04.2023

सरकारने आरटीई शाळांचे १८०० कोटी थकवले

ठाणे

राज्यात आरटीई अर्थात शिक्षण हक्क कायदा अंतर्गत २५ टक्के राखीव जागांवर आर्थिक दुर्बल व वंचित घटकातील विद्यार्थ्यांसाठी प्रवेश प्रक्रिया सुरू आहे. मात्र खासगी विनाअनुदानित इंग्रजी शाळांना देण्यात येणारे आरटीई प्रतिपूर्तीचे १८०० कोटी रुपये गेली पाच वर्षे राज्य सरकारने थकवले आहेत. त्यामुळे प्रवेश मिळवूनही अनेक शाळा आरटीई प्रवेश नाकारत आहेत.

यामुळे लाखो बालक शिक्षणापासून वंचित राहू शकतो. त्यामुळे राज्य सरकारने शाळांचे अनुदान त्वरीत अदा करण्याची मागणी महाराष्ट्र नवनिर्माण विद्यार्थी सेनेचे



पुणे

म्हाडाच्या पुणे गृहनिर्माण मंडळातर्फे तलेगाव दामाडे प्रकल्पासाठी २०१८ मध्ये सोडत काढण्यात आली होती. त्या सोडतीच्या जाहीरातीत घराची किंमत १४ लाख रुपये होती. मात्र अचानक म्हाडाने अडीच लाख रुपये वाढवून १६ लाख ५० हजार किंमत केली. त्यामुळे संस झालेल्या संबंधित लाभार्थी सदनिकाधारकांनी पुणे म्हाडा कार्यालयात अधिकाऱ्यांना घेराव घालत जोरदार आंदोलन केले.

या आंदोलनावेळी 'म्हाडा मंडळ हे महाघोटाळा मंडळ, माफ करा, माफ करा अडीच लाख माफ करा, वाढीव रक्कम देणार नाही, घर आमच्या हक्काचे...' अशा घोषणांनी परिसर दगापून सोडला.

**नाशिक महानगरपालिका, नाशिक विभागाचे नांव : विद्युत - यांत्रिकी विभाग ई- निविदा सूचना क्र. ५ सन २०२३-२४ (शुध्दीपत्रक)**

कामाचे नांव : नाशिक शहरात विविध ठिकाणी इलेक्ट्रीक व्हेईकल चार्जिंग स्टेशन उभारणेबाबत.

कामाचे प्राकलन रु.१०,००,००,०००/-

इच्छुक निविदाधारकांनी शुध्दीपत्रकाच्या सविस्तर माहितीसाठी ऑनलाईन ई- निविदा सूचना क्र. ५ महाराष्ट्र राज्य शासनाच्या <https://mahatenders.gov.in> या संकेतस्थळावर भेट दयावी.

सही/-
(उदय धर्माधिकारी)

जनसंपर्क/जा.क्र/४७ दि.२७/४/२०२३
झाडे लावा, झाडे जगवा

अधीक्षक अभियंता (विद्युत - यांत्रिकी)
नाशिक महानगरपालिका, नाशिक.

ई-निविदा सूचना क्र. ४३ (दुसरा पुकार) सन २०२२-२३

अमृत अभियान अंतर्गत कुळागांव बदलापूर नगरपरिषद मलनि:सारण योजना - कुळागांव बदलापूर नगरपरिषद मलनि:सारण योजना मधील ३ प्रभागाकरीता पंपिंग मशिनरीचा पुरवठा, उभारणी, कार्यान्वयन व यशस्वी चाचणी करणे या कामाच्या ई निविदा म. जी. प्रा. कडून मागविण्यात येत आहे. या कामाची अंदाजित किंमत रु. २,६६,२२२,२८५/- (दोन कोटी सहासठ लक्ष बावीस हजार एकशे पंध्याऐंशी मात्र) आहे. सदर निविदेचा सविस्तर तपशील दि. २८/०४/२०२३ पासून www.mahatenders.gov.in या वेब पोर्टलवर उपलब्ध करून देण्यात आलेला आहे. निविदा प्रक्रिया कार्यक्रमाच्या सर्व तराखा www.mahatenders.gov.in या वेब पोर्टलवर अपलोड करण्यात आलेल्या ऑनलाईन निविदा सूचनेनुसार राहतील.

ठिकाण - अंबरनाथ

दिनांक - २४/०४/२०२३

सही/-
कार्यकारी अभियंता,
म.जी.प्रा.ज.व्य.वि. अंबरनाथ

क्रमांक-आरओसी-२०२३-२४/क्र.५/ सी ४२२

फॉर्म जी

मुंबई येथे स्थावर मालमत्ता उद्योगामध्ये कार्यरत राजेश कन्स्ट्रक्शन कंपनी प्रायव्हेट लिमिटेडकरिता स्थावर्य अभियंताकीचे आमंत्रण

(भारतीय नादारी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तीकरिता दिवाळखोरी उतरा प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६(१) अन्वये)

संबंधित तपशील

१. कॉर्पोरेट ऋणकोचे नाव	राजेश कन्स्ट्रक्शन कंपनी प्रायव्हेट लिमिटेड सीआयएन: U70102MH2006PTC164188
२. नोंदणीकृत कार्यालयाचा पत्ता	१३९, सेक्टर-१६, वॉर्ल्ड, २ रा मजला, नागार्जुन साइट रोड, फोर्ट, मुंबई- ४०००२३.
३. वेबसाईटचे युआरएल	लागू नाही
४. बहुतेक्य अवल संपत्ती असलेल्या जागेचा तपशील	महाराष्ट्र
५. मुख्य उत्पादने/सेवांची व्यापित क्षमता	लागू नाही
६. गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	शून्य
७. कर्मचारी/कामगारांची संख्या	शून्य
८. गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेळापत्रकार), धनकोटी यादी, त्यानंतरच्या प्रक्रियेच्या घटकांचे संबंधित तालाखा समीक्षित असलेले पुढील तपशील उपलब्ध असल्याचे ठिकाण:	तपशील/माहिती उतरा व्यावसायिकांना ciarp.rajeshconstruction@gmail.com येथे ईमेल लिहून प्राप्त करता येईल.
९. संकेतस्थळा कलम २५(२)(ए) अन्वये उतरा अर्जादाराची पात्रता उपलब्ध असल्याचे ठिकाण:	पात्रता निकष उतरा योजनेच्या स्थावर्य अभियंताकीकरिता तपशीलवार आमंत्रणामध्ये ("आमंत्रण") नमूद केले आहेत.
१०. स्थावर्य अभियंताकी स्वीकारण्याकरिता अंतिम दिनांक:	१३ मे, २०२३
११. संभाव्य उतरा अर्जादारांची तात्पुरती यादी पारित करण्याचा दिनांक	१९ मे, २०२३
१२. तात्पुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	२४ मे, २०२३
१३. ई-ऑनलाइन सादर करण्यासाठी प्रक्रिया ईमेल आवडी	ciarp.rajeshconstruction@gmail.com

टीपा:

- वरील वेळापत्रक हे सीओसीच्या सदस्याद्वारे त्यांच्या दि. २४ एप्रिल, २०२३ रोजी घेण्यात आलेल्या १५ व्या सीओसी सभेमध्ये मंजूर केल्यानुसार कालावधी गळण्याकरिता माननीय एनसीएलटी, मुंबई संपत्तीच्या आदेशाच्या अधीन असेल.
- उतरा व्यावसायिक ("आरपी")/धनकोटी समिती ("सीओसी") यांना कोणत्याही उममी ईओआयकरिता निष्पक्ष बदलण्याचे अधिकार आहेत.
- आरपी/सीओसी यांनी कोणतेही कारण न दर्शवता आणि कोणत्याही प्रकारच्या दायित्वाशिवाय प्रक्रिया/अर्ज रद्द करण्याचे किंवा सुधारणा करण्याचे हक्क राखून ठेवले आहेत.
- संकेतस्थळा कलम २९(१) अन्वये निष्पक्ष, आग्रहात निष्पक्ष करण्याच्या स्थावर्य अभियंताकीकरिता तपशीलवार आमंत्रण ciarp.rajeshconstruction@gmail.com येथे ईमेलद्वारे मागता येईल.

सही/-
अभिजित गोखले
उतरा व्यावसायिक

नोंदणीकरण क्र.: IBB/PA-002/II-PN0964/2020-2021/13092

उतरा व्यावसायिकाचा नोंदणीकृत पत्ता: ए/१०३३, १९ वा मजला, एन एल आरवर्मा, एनएल संकुल, दहिसर पूर्व, आनंद नगरसोब, मुंबई-४०००६८.

दिनांक: २८.०४.२०२३

ठिकाण: मुंबई

राजेश कन्स्ट्रक्शन कंपनी प्रायव्हेट लिमिटेडकरिता

सरचिटणीस संधीप पाचगे यांनी मुख्यमंत्री एकनाथ शिंदे यांच्याकडे निवेदनाद्वारे केली आहे. खासगी शाळांमध्ये वंचित गटातील तसेच दुर्बल घटकातील बालकांनाही शिक्षण मिळावे म्हणून पहिली ते आठवी पर्यंतचे शिक्षण विनाशुल्क मिळावे, यासाठी शासनाकडून दरवर्षी या घटकातील बालकांसाठी २५ टक्के विद्यार्थ्यांना प्रवेश दिला जातो.

राज्यातील १ हजार ५३४ शाळांमध्ये आरटीई प्रवेश दिले जात असून त्यामध्ये ४ लाख विद्यार्थ्यांना मोफत प्रवेश दिला जातो. मात्र ठाण्यासह राज्यातील अनेक खासगी शाळांनी आरटीईद्वारे विद्यार्थ्यांना प्रवेश देण्यास नकार दिला आहे.

आता गृहकर्जाचे हसे आणि सध्या राहत असलेल्या घराचे भाडेदेखील भरावे लागत आहे. त्यामुळे महाराष्ट्राच्या मुदतीनुसार ३० जून २०२३ पर्यंत या सर्वाना हक्काच्या सदनिकेचा ताबा द्यावा अथवा ताबा देईपर्यंत घरभाडे मिळावे', अशी मागणी या लाभार्थ्यांनी केली. दरम्यान "म्हाडा कार्यालयाने प्रत्येक इमारतीनुसार बनवलेल्या 'व्हॉल्यूम' गुपक निमावी असलेले एक पत्रक पोस्ट केले होते .त्यात सुधारित रक्कम म्हणून अडीच लाख रक्कम वाढवून सांगून गॅलरी हे वाढीव क्षेत्र असल्याचे दाखविले होते. यासंदर्भात कोणताही सदनिकाधारक वाढीव अडीच लाख रुपये रक्कम भरण्यास अजिबात तयार नाहीत. कारण वाढीव क्षेत्राबद्दल कुणालाही पूर्वकल्पना देण्यात आलेली नाही.

४८ औषधे गुणवत्ता चाचणीत फेल मुंबई- सध्या धावपळीच्या जीवनशैलीमुळे आपण अनेक आजारांना सामोरे जात असतो. डोकेदुखी, पित्त, निद्रानाश अशा आजारांना बळी पडतो. यावर उपाय म्हणून मल्टीविटामिन, अँटीबायोटिक्स, अँटी-डायबेटिक साख्खी औषधे घेतो. मात्र या औषधांसंदर्भात एक धक्कादायक माहिती समोर येत. भारतात वापरल्या जाणाऱ्या मधुमेह आणि रक्तादासह असा आजारांवरील तब्बल ४८ औषधांची गुणवत्ता चाचणी फेल असल्याची माहिती केंद्रीय औषध मानक नियंत्रण संस्थेने दिली आहे. देशात प्रमाणित चाचणीत ४८ औषधांचे नमुने फेल झाले आहेत.